cloth, and 80 per cent. coarse and medium cloth, for the months April and May. 1952 for the present. The balance of coarse and medium can also be sold to buyers of their own choice on one rejection by State nominees.

Oral Answers

- (3) The control on the move-ment of cloth by post has been lifted with effect from the 10th May, 1952.
- (4) Inter-state movement of cloth is being allowed freely on permits. Movement control has also been relaxed considerably within States.
- (5) Licences for the export of (5) Licences for the export of fine and superfine cloth are being granted freely to all permissible destinations with effect from the 1st April, 1952, for shipment upto the 30th September, 1952.
- (6) Similarly, licences for export of coarse and medium cloth being given freely with effect from the 17th May, 1952 for shipment upto the 31st August, 1952.
- (7) State Governments have been asked to licence wholesale and retail dealers freely and many of them have already proceeded to do so.
- Shri S. N. Das: May I know whether as a result of the removal of these restrictions the consumers' difficulties have been mitigated?
- **Shri T. T. Krishnamachari:** The reaction of these relaxations on consumer offtake is being studied. It is too premature to make any statement on the subject.
- Shri S. N. Das: May I know whether the various State Governments have been asked to report about the reactions of the removal or relaxation of these restrictions on the cloth market?
- Shri T. T. Krishnamachari: Presumably that is the only method by which the Government of India can study the reactions on consumer offtake.
- Shri S. N. Das: Arising from para. (1) of the statement laid on the Table, may I know whether Government have taken precautions regarding the availability of dhoties and sarees so that they may not become scarce in the market?

Shri T. T. Krishnamachari: That consideration was given due weight by Government before these relaxations were made.

## PROPERTIES FOR MISSIONS ABROAD

- \*194. Shri S. C. Samanta: Will the Prime Minister be pleased to state:
- (a) in how many countries properties have been acquired up to date perties have been acquired up to date in pursuance of the established policy adopted by the Government of India to purchase properties for housing India's Missions abroad and what is the cost of acquisition in each case;
- (b) in which countries houses have been constructed on acquired lands;
- (c) what is the programme acquisition and construction of 1952-53?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):
(a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 3.]

- (b) Malaya and British East Africa. Land has also been acquired at Karachi and the construction of buildings there will start soon.
- (c) So far a sum of only Rs. 10 lakhs has been made available for expenditure on such projects in 1952-53. This amount will be utilized as follows:-
- (i) Construction work at Karachi (part cost) . Rs. 4,00,000
  - (ii) Construction work at Nai robi (part cost Rs. 4,00,000
- (iii) Repairs and alterations to a newly purchased h use at Tokyo. Rs. 9,900
- (iv) Construction of house at Singapore for the Secretary to the representative Rs. 65,100
  - (v) Purchase of furniture for newly acquired or newly constructed buildings. Rs. 1.25,000

Rs. 10,00,000

Shri S. C. Samanta: From the statement laid on the Table I find that a gift has been received from the Ghadar Party in San Francisco. May I know whether this gift has been received in the form of buildings or lands and when the same is expected to be used?

Shri Satish Chandra: Sir, a gift has been received. It is an old building which has not yet been used.

Shri S. C. Samanta: In regard to part (c) of the question it is stated under item (v) that a sum of Rs. 1,25,000 will be utilized on the purchase of furniture for newly acquired or newly constructed buildings. May I know whether this amount is for all Missions or for particular Missions?

Shri Satish Chandra: This relates to all buildings which have been recently acquired or constructed, of course all over.

Shri S. C. Samanta: May I know when the construction work at Karachi is expected to be completed, and how much we are spending at present?

Shri Satish Chandra: I just stated that we are spending Rs. 4 lakhs this year. The total cost of the project is Rs. 24 lakhs. It is proposed to spread this work over a period of three to four years.

## FULIA TOWNSHIP

\*195. Shri S. C. Samanta: Will the Minister of Rehabilitation be pleased to state:

- (a) whether the building programme in the new refugee township at Fulia in West Bengal has been completed;
- (b) how many houses have been constructed;
- (c) how much has been spent upto-date on roads, waterworks, power houses, hospitals, parks and agriculture: and
- (d) the population of the township as on 31st March, 1952?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Not yet.

- (b) 600.
- (c) Roads-Rs. 55,780.

Water Works-Rs. 34,392.

Power House-Rs. 61,000.

Hospital-Rs. 35,000.

Parks (including Arboriculture)—Rs. 2,500.

Agriculture-Rs. 75,000.

(d) The population of the Township as on 31st March, 1952?—2,478.

- Shri S. C. Samanta: May I know whether the construction work at Fulia is being carried on by government agency or by displaced persons themselves with the help of materials?
- Shri A. P. Jain: By government agency through the displaced persons.
- Shri S. C. Samanta: May I know what percentage of the population is expected to be given accommodation towards the end of 1952?
  - Shri A. P. Jain: Percentage of what?
- Shri S. C. Samanta: Of accommodation.
- Shri A. P. Jain: The entire accommodation will be placed at the disposal of displaced persons and they will be placed in these houses.
- Shri B. K. Das: In view of the fact that this township is being developed on the lines of Nilokheri, may I know by what time full development will be effected on those lines?
- Shri A. P. Jain: It is expected to be completed by the end of the year.

## JUTE MILLS IN WEST BENGAL

- \*196. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:
- (a) the total number of working jute mills in West Bengal;
- (b) the amount of capital invested in the jute mills with special reference to foreign capital;
- (c) the number of officers and workers working in those mills during December, 1951; and
- (d) the names of mills that use jute substitutes also?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 101.

- (b) Total paid up capital is about Rs. 28-33 crores and the total working capital is about Rs. 51-86 crores. Information about splitting up between foreign and Indian capital is not available
  - (c) 2.73,000.
- (d) No Indian mills are known to be using substitute fibres.